

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2014

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gokak Power & Energy Ltd.

... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant (s) :

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-3**

ORDER

On the last occasion we have directed the Learned Counsel for the Appellant to file written submissions. The Learned Counsel for the Appellant is absent and no written submissions is filed. The Learned Counsel for Respondents has filed written submissions after serving copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member
mk/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**